

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 4226 /A.

From :- Shri Mridul Kumar Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Hirendra Kashyap,
District & Sessions Judge, Khonsa,
Tirap District, Arunachal Pradesh.

Dated Guwahati, 8th August, 2019.

Sub:- Station Leave.

Ref:- D&SC/KSA/Estt/2019/01 dated 06.08.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission for 3(three) days on 10.08.2019, 11.08.2019 and 12.08.2019, has been granted/~~rejected~~.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

4228
Memo NO.HC.VII-21/2008/4227/A, dated 8.8.19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.

REGISTRAR (VIGILANCE)

Rolan